

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
**Jammu/Srinagar.**

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**Subject:-** Appointment of Nodal officer for Ease of Doing Business- District level Business Reform Action Plan (DL-BRAP) implementation.

**GOVERNMENT ORDER NO:- 3689 - JK(LD) of 2021.**

**Dated :- 05 - 07 - 2021.**

Sanction is hereby accorded to the nomination of Shri Ashish Gupta, Additional Secretary to Government as Nodal Officer of Department of Law, Justice and Parliamentary Affairs for implementation of District Level Business Reform Action Plan (DL-BRAP). The Nodal Officer shall coordinate with the Managing Director, SICOP for implementation of District Level Business Reform Action Plan.

**By Order of the Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

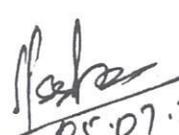
**Secretary to Government.**

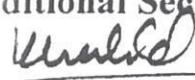
No:-LD(A)2015/01.

Dated:- 05 -07-2021.

**Copy to the:-**

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
2. Principal Secretary to Government, Industries and Commerce Department
3. Commissioner/Secretary to Government, General Administration Department.
4. Deputy Registrar(Adm), High Court of Jammu and Kashmir, Srinagar.
5. Director, Archives, Archeology and Museums, J&K, Srinagar.
6. Managing Director, SICOP, J&K, Srinagar
7. Concerned Officer
8. Incharge Website, Department of Law, Justice & P.A.
9. Government Order File.
10. Concerned File.

  
05.07.2021  
**Additional Secretary to Government**

  
05-07-2021.